

4

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/65/2016  
NAME OF THE PETITIONER(S) : J. Sivakumar & Another  
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K.K. MURALIDHARAN	Counsel for Resps 1 to 3	
2.	R. ARAVIND	COUNSEL FOR PETITIONER	

ORDER

Mr.R.Aravind, Counsel for the petitioner present. Mr.K.K.Muralidharan, Counsel for Respondents R1 to R3 present. Counsel for the petitioner prayed for time, for making submission. At request, time is enlarged. Put up on 4.9.2017 at 10.30 A.M.

—SD—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—SD—  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)